

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 597 of 2020

In the matter of:

HEC Infra Projects Ltd.

....Appellant

Vs.

Jyoti Ltd.

....Respondent

Present:

Appellant: Ms. Anushree Kapadia, Advocate

Respondent: Ms. Varsha Banerjee, Advocate.

ORDER

(Through Virtual Mode)

26.11.2020: Due to paucity of time, the matter could not be taken up today.

List the appeal 'for hearing' on 20th January, 2021.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

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